

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 111
(IB)-1097(PB)/2019

IN THE MATTER OF:

The Verandas Apartment Owners Association Applicant/petitioner
v.
M/s. Saluja Construction Company Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.06.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Sonal Anand, Mr. Aayush Sai & Mr. Shiva Kapur,
Advs.

For the Respondent

Mr. Asheesh Jain & Mr. Adarsh Kumar Gupta, Advs.

ORDER

Ld. Counsel for the petitioner seeks and is granted one week time to file rejoinder with a copy in advance to the counsel opposite.

List for arguments on 15.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)